DD programmes and news bulletins in Mauritius

†3315. DR. RAM PRAKASH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of programmes and news bulletins along with the periods telecast in the past and being telecast at present by Doordarshan in Mauritius;
 - (b) whether Doordarshan has stopped their telecast for last some days;
 - (c) if so, the reasons therefor; and
 - (d) whether Government is considering to restart their telecast?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) Prasar Bharati has informed that programmes of DD India, DD News, DD Bharati and DD Sports channels of Doordarshan were uplinked on IS-10 satellite of Intelsat, footprint of which covered many countries including Mauritius till 05.03.2011.

(b) to (d) The uplinking on IS-10 satellite has, however, been discontinued from 05.03.2011 after expiry of contract with Intelsat. The channels are now being distributed through INSAT-4B satellite, footprint of which covers 38 countries. Mauritius is outside the footprint of INSAT-4B satellite and the four DD channels, at present, are not available in Mauritius. However, a scheme i.e. "Global coverage of DD International channel" has been included in the 12th Plan proposals by Prasar Bharati for telecast of programmes for international viewers by Doordarshan.

Status of certain projects

3316. SHRI TARUN VIJAY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the status of setting up of a Global Film School, a National Centre of Excellence for Animation, Gaming and Special Effects, a National Film Heritage Mission and starting an International Channel under the Broadcasting sector;
- (b) the deadlines for the aforementioned projects, whether they were met and if not, the reasons therefor; and
- (c) by when these schemes were formulated and that what were the observations of the Standing Committee on Information and Technology on the issue?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): (a) The status of the projects are as follows:

[†] Original notice of the question was received in Hindi.

Film Sector:

- (i) Global Film School: A Detailed Project Report (DPR) was developed by consultants engaged for this purpose. However, this Report was found to be inadequate on some counts. The Governing Council decided to seek help of a Group of Experts (GoE) for developing a DPR by the Institute. The DPR was finalized and accepted by the Governing Council of the Institute. A decision was taken to implement the Scheme as envisaged in the DPR during the 12th Plan as a part of a comprehensive Scheme meant for development of infrastructure for various Media Units under Film Wing of the Ministry. Accordingly, the Scheme is proposed to be implemented during the 12th Plan.
- (ii) Setting up of National Centre of Excellence for Animation, Gaming and visual Effects: On the basis of human resource study in the animation, gaming and visual effects sector conducted during 2007-08, a Detailed Project Report was prepared in January, 2011, wherein it was recommended to set up the institute in Public-Private Partnership Mode.

The memo for Expenditure Finance Committee is being drafted for submission before the Competent Authority.

National Film Heritage Mission: The scheme was conceptualized in 2010-11.

In principle approval of the Planning Commission has been received on 28.06.2011. Detailed Project Report has been prepared. EFC Memo is under finalization.

Broadcasting Sector:

- (iii) International Channel: A proposal for Rs. 100 crores for Global coverage of DD International Channel has been prepared for approval in Twelfth Plan Scheme for Doordarshan. The proposal has been sent to Planning Commission for in-principle approval and the same is still awaited. After receipt of the in-principle approval of the Planning Commission, steps will be taken by the Ministry of appraisal and approval of the Scheme. A token provision of Rupees One Lakh has been kept in the Annual Plan 2012-13 for this Scheme.
- (b) Initially all the projects were conceived for implementation during Eleventh Plan. But due to the uniqueness of the schemes and due to unforeseen circumstances the projects could not be implemented during Eleventh Plan. However, necessary action has been initiated for implementation of all the above mentioned schemes during Twelfth Plan.

(c) Initially these schemes were formulated for implementation during Eleventh Plan.

The observations of Standing Committee on Information Technology in respect of the above mentioned projects are reproduced below:

According to the Ministry, at the beginning of the Eleventh Plan the Ministry had formulated 86 schemes. However, at the time of Zero Based Budgeting exercise undertaken by the Planning Commission in May, 2007, the total number of schemes was reduced to 65. During examination of the previous year Demands for Grants (2010-11), the Committee had noted that out of total 38 new schemes, 13 schemes were awaiting approval and out of 28 on-going schemes, approval for 2 schemes was pending. Thus in total 15 schemes were pending clearance/approval. Having observed that delay in approval of the schemes was one of the factors responsible for under utilization of outlay, the Committee in their Sixth Report on Demands for Grants (2010-11) had desired that the Ministry should work out a more streamlined approval system. In spite of that four important schemes of the Ministry which include Global Film School, Setting up of National Centre of Excellence for Animation, Gaming and Special Effects, National Film Heritage Mission under Film Sector and International Channel under Broadcasting Sector are still awaiting approval/clearance even when Annual Plan 2011-12 is the last year of Eleventh Plan. The Secretary of the Ministry during the course of oral evidence admitted that it is quite late particularly when the Eleventh Plan is going to end at the end of the current financial year. The Committee disapprove the way projects are being planned by the Ministry. All the above schemes were formulated at the beginning of the Eleventh Plan and in the process four precious year have already been lost and even then the schemes of the Ministry are awaiting approval/clearance. It clearly indicates that there are serious problems in the whole planning process which is not conducive for the overall functioning of the Ministry. The Committee desire that the Ministry should work out a more streamlined approval system so that the situation of non-clearance of the schemes does not persist. The Committee recommend that the Ministry should take corrective measures so that the situation of non-clearance of schemes does not repeat during the Twelfth Plan.

Promotion of Telugu films

 $3317.\,SHRI\,JESUDASU\,SEELAM$: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether Government proposes to promote Telugu films in the industry; and
- (b) if so, the details thereof along with the mechanism/manner in which Telugu films and music are likely to be promoted in the country and abroad?